

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION No. 2730
ANSWERED ON 17.03.2025**

PREPARATION FOR OLYMPICS

2730. SHRI RAJIV PRATAP RUDY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether India has submitted a formal bid to host the 2036 Olympics, and if so, the status of this bid;

(b) the names of cities that are being considered as potential host cities for the event and the criteria used for their selection;

(c) the details of estimated infrastructure investments and upgrades which are anticipated to meet the requirements for hosting the Olympics; and

(d) the steps are being taken to secure international support and partnerships for India's bid?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR. MANSUKH MANDAVIYA)**

(a) The Indian Olympic Association (IOA) is responsible for bidding to host the Olympics in India. The IOA issued a Letter of Intent on

01.10.2024 to the International Olympic Committee (IOC) to host the Summer Olympic and Paralympic Games in India in 2036. The IOC has a dedicated internal body, namely, the Future Host Commission (FHC), which deals with the subject of hosting Olympics by the interested countries. The interested National Olympic Committees (NOCs) are required to initiate a dialogue with the FHC for award of the hosting rights for a specific edition of the Olympic Games. Once a NOC has expressed interest to host the Olympic Games, the dialogue with the FHC moves through various stages, such as the continuous dialogue followed by a targeted dialogue, which is conducted by the FHC. Pursuant to this, the IOC Executive Board selects the host NOC on the basis of voting as per its internal procedure.

(b) At present, the bidding process of the 2036 Olympics has not advanced to the stage where issues concerning venues for the different sports would have been discussed.

(c) Augmentation of sports infrastructure by way of creation of new facilities and upgradation of existing ones for organising sports events, including the Olympics, is an ongoing process. Moreover, "Sports" being a State subject, the primary responsibility for creation and development of sports infrastructure and facilities is that of the State Governments. However, the State Governments are supported by the Ministry under its Khelo India Scheme for Creation of sports infrastructure, such as, synthetic athletic track, synthetic hockey turf, synthetic turf football ground, multipurpose hall, swimming pool etc.

(d) IOA, being the entity responsible for engaging with the FHC, is taking all necessary steps including enlisting support from concerned international bodies, in pursuit of India's successful bid for 2036 Olympics.
